

(a) whether there are proposals to bring about changes in the Factories Act etc., in order to protect the poor workers from health hazards and the population living in the dark, small and ill ventilated sheds/factories, from pollution; and

(b) if so, the nature of the amendments sought to be made to the laws and when ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b) The proposed amendments to the Factories Act, 1948 would cover, inter alia, aspects of safety and health of workers as well as protection of working and general environments. These proposals are yet to be finalised.

#### Lab to land programme for dry land farming

3916. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are running laboratory to land scheme for increasing the productivity of land and to inject the new technology in the farming;

(b) to what extent this scheme is successful in dry land farming;

(c) the total expenditure incurred on the scheme; and

(d) the new technologies transferred from research labs to land ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The Laboratory to land scheme is being implemented for increasing the productivity of land and to inject the new technology on the holdings of small and marginal farmers particularly belonging to Scheduled Castes, Scheduled Tribes and other backward classes.

(b) The scheme has successfully demonstrated the production potentials of improved dryland farming technology.

(c) The total expenditure of Rs. 13,80,93,852 (Rupees thirteen crores eighty lakhs ninety-three thousand eight hundred fifty two only) has been incurred.

(d) The new technologies include appropriate cropping systems, plantation and horticultural crops, animal husbandry, poultry fishery, sheep, goat and rabbit rearing, bee-keeping, sericulture etc.

#### Flood damages in Orissa

3917. SHRI BRAJAMOHAN MOHANTY : Will the Minister of AGRICULTURE be pleased to state :

(a) the damages in Orissa on account of devastating floods in Mahanadi, Brahmani and Baitarani during the years 1982, 1983, 1984 and 1985;

(b) the amount of funds provided by Central Government to the State Government on account of relief operations during these years;

(c) whether the expenditure incurred by the State Government out of the funds provided by Government of India, has been checked up; and

(d) whether any irregularities were brought to the notice of Government and, if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) The extent of damages on account of floods/cyclone in Orissa during the year 1982 to 1985 are given in Statement-I, below. River wise damages in this regard are not available.

(b) and (c) The details of ceilings of Central assistance sanctioned and released to Government of Orissa during the years 1982-83 to 1985-86 for cyclone/floods relief are given in Statement-II below.

(d) The Government of Orissa have intimated that parts of funds sanctioned as Central assistance towards subsidy on transportation of liming material for soil affected by cyclone in the year 1982-83 has